

**National Company Law Tribunal
Allahabad Bench**

CP NO(IB) 218/ALD/2018

**ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.07.2018**

NAME OF THE COMPANY: Navyug Iron Trading V/s Fedders Electric & Engineering Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 9 IBC

CP NO(IB) 218/ALD/2018

Sh. Sunil Kumar, Advocate for the Operational Creditor is present. Ld. Counsel for the Operational Creditor has filed the affidavit of service, which shows that the notices have been sent to the Corporate Debtor through courier, but till date, none has appeared on behalf of Corporate Debtor. Operational Creditor is further directed to issue notice to the Corporate Debtor through email and file affidavit of service within three days.

List the matter on 31st July 2018 for admission.

Dated:16.07.2018

**SAROJ RAJWARE,
MEMBER (T)**

**V.P. SINGH,
MEMBER (J)**

*Typed by:
Kavya Prakash Srivastava
(Stenographer)*